

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 355**

TO BE ANSWERED ON THE 19TH JULY, 2022/ASHADHA 28, 1944 (SAKA)

FIRE IN GHAZIPUR LANDFILL

355. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of fire cases reported from the Ghazipur landfill during the last five years;**
- (b) whether the Government has conducted any study for potential causes of these fires, if so, details thereof and if not reasons therefor;**
- (c) whether the Government has issued any guidelines to manage waste in landfills and if so, the details thereof; and**
- (d) whether the Government is aware that the landfill poses major health hazards to drivers unloading waste at the site and all the people residing near it and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d) : As per the input provided by the Municipal Corporation of Delhi (MCD), the year-wise details of fire incidents at Sanitary Landfill Site (SLF), Ghazipur during last five years are as under:

Financial Year	Total No. of Fire incidents
2017-18	31
2018-19	18
2019-20	06
2020-21	06
2021-22	03

The MCD has informed that the National Environment Engineering Research Institute (NEERI) has conducted a study on potential causes of fires at SLF. The study inter-alia analyzed the risk of potential ignition of various types of waste based on their age with seasonal variations.

For regulating the solid waste management, the Ministry of Environment and Forests has framed the Solid Waste Management Rules, 2016. A well defined Standard Operating Procedure (SOP) is also in place. The MCD follows these provisions scrupulously for Solid Waste Management, for obviating any probable health hazards.
